

ITEM NO.802

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1657/2017

DHARAM KUMAR PANDEY

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 27-04-2022 This appeal was called on for hearing by way of mentioning today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Rajeev Singh, AOR (Mentioned by)

For Respondent(s) Mr. Praveen Swarup, AOR

Mr. Ardhendumauli Kumar Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on the appeal along with the applications, if any, on
19.07.2022, as Item No. 1.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)